

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT

For the Attention of the shareholders of
ALPINE HOUSING DEVELOPMENT CORPORATION LIMITED
("Alpine" or "Target Company")

Registered Office: 302, Alpine Arch, No.10, Langford Road, Bangalore – 560 027

CASH OFFER FOR ACQUISITION OF EQUITY SHARES FROM SHAREHOLDERS

This Announcement (the Second Corrigendum) should be read in conjunction with the Public Announcement dated December 13, 2006 (the PA) and Corrigendum Public Announcement dated January 4, 2007 (the First Corrigendum) issued by Meghraj SP Corporate Finance (Private) Limited. SEBI vide letter dated March 22, 2007 ("the SEBI Observation Letter") has issued its observation in terms of the proviso to Regulation 18 (2) of the SEBI Takeover Code on the draft letter of offer submitted to SEBI. Accordingly, the shareholders of Alpine are requested to note the following:

1. This offer is being made on behalf of Alpine Builders Private Limited, Jaz Exports & Engineering Private Limited, Mr. S.A. Kabeer, Mr. S.A. Rasheed, Mr. S.M. Mohsin, Mr. S.M. Muneer, Mrs. Anisa Banu, Mrs. Athiya Begum, Mrs. Sabiha Talhath, Mr. S.A. Rahaman, Mrs. Rehana Parveen and Mrs. Nishad Dawood [hereinafter referred to as the "Acquirers"] further to the PA and subsequent corrigendum(s) appeared in this news paper issued pursuant to Regulation 11(1) and 11(2) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto.
2. The original and revised schedule of major activities under the Offer is as follows:

Activity	Original Schedule		Revised Schedule	
	Date	Day	Date	Day
Public Announcement	December 13, 2006	Wednesday	December 13, 2006	Wednesday
First Corrigendum to Public Announcement	-	-	January 4, 2007	Thursday
Second Corrigendum to Public Announcement	-	-	April 2, 2007	Monday
Specified Date (for the purpose of determining the names of Shareholders to whom the Letter of Offer would be sent)	January 3, 2007	Wednesday	January 3, 2007	Wednesday
Last Date for a competitive bid	January 3, 2007	Wednesday	January 3, 2007	Wednesday
Date by which Letter of Offer will be dispatched to the shareholders	January 27, 2007	Saturday	April 4, 2007	Wednesday
Offer Opening date	February 5, 2007	Monday	April 9, 2007	Monday
Last Date for revising offer price / number of shares	February 14, 2007	Thursday	April 18, 2007	Wednesday
Last Date for withdrawal of acceptance by shareholders	February 21, 2007	Wednesday	April 24, 2007	Tuesday
Offer Closing Date	February 24, 2007	Saturday	April 28, 2007	Saturday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificates for the rejected shares will be dispatched	March 10, 2007	Saturday	May 12, 2007	Saturday

3. The revised trigger dates are as follows:

Year of violation	Trigger Date	Activity causing violation
1998-99	1 st April 1998	Preferential Allotment
1999-00	19 th January 2000	Market Purchases
	20 th January 2000	Market Purchases
	31 st January 2000	Market Purchases
2004-05	9 th June 2004	Preferential Allotment
2005-06	14 th April 2005	Market Purchases
	15 th April 2005	Market Purchases
	10 th May 2005	Market Purchases
	18 th May 2005	Market Purchases

The Acquirers accept full responsibility for the information contained in the PA, the First Corrigendum and this Corrigendum and also for the obligations of the Acquirers laid down in the Regulations and any subsequent amendments made thereof.

A copy of this Corrigendum to the PA is also available on SEBI's website at www.sebi.gov.in.

MANAGER TO THE OFFER		REGISTRAR TO THE OFFER	
	Meghraj SP Corporate Finance (Private) Limited Contact: Mr. Rajan Satija 3 rd Floor, Khanna Construction House 44, Dr. R.G. Thadani Marg Worli, Mumbai – 400 018 Tel.: 91-22-24931764 Fax: 91-22-24931765 E-mail: rajan@meghrajindia.com		Cameo Corporate Services Limited Contact: Mr. R.D. Ramasamy Subramanian Building 1, Club House Road Chennai – 600 002 Tel.: 91-44-28460390 Fax: 91-44-28460129 Email: cameo@cameoindia.com

For and On Behalf of All Acquirers
(Through their constituted Power of Attorney)

Place: Mumbai
Date: April 2, 2007

S.A. Kabeer
(Acquirer)